

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1676  
TO BE ANSWERED ON 03<sup>RD</sup> AUGUST, 2021**

**“CONTRIBUTION OF RURAL MEDICAL PRACTITIONERS DURING COVID-19”**

**1676 Shri Vivek Thakur:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether Rural Medical Practitioner (RMP) doctors would be provided training by senior doctors at Central or State level through virtual medium, in view of future waves of COVID-19, given the fact that the contribution of RMP doctors in the prevention of COVID-19 pandemic in rural areas of the country was unforgettable; and

(b) the steps being taken by Government for the proper training of RMP doctors?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a)& (b): As per Section 34 of the National Medical Commission (NMC) Act, 2019, no person other than a person who is enrolled in the State Register or the National Register, as the case may be, shall be allowed to practice medicine as a qualified medical practitioner. However, training, including virtual training, has been provided to doctors, nurses and allied and healthcare professionals and volunteers regarding the relevant aspects of COVID-19. The Government of India has utilized the iGOT (Integrated Government Online Training) platform to train various personnel. Since the beginning of COVID-19, close to 14 lakh unique users across the country have registered on this platform, recording enrollment of 29.29 lakh for different course. Additionally, more than 80 lakh health workforce has been trained in COVID related topics through the State Governments. Webinars and tutorials on various COVID related subjects were also uploaded by the Ministry of Health and Family Welfare and reputed institutes like AIIMS (New Delhi), NIMHANS, PGIMER, JIPMER, etc. that recorded a viewership of 2.23 crore.